

†[THE MINISTER OF FINANCE  
(SHRI T. T. KRISHNAMACHARI):

(a) The General Financial Rules, Delegation of Financial Power Rules, Study Leave Rules and Staff Car Rules have since been simplified, codified and issued. The work in respect of other rules, viz., Pay Code, Travelling Allowances Code, Pension Code, Leave Code and House Rent and Compensatory (City) Allowances Rules is in progress. The revision of Treasury Rules is also in progress.

(b) Yes, Sir. The Rules which have been simplified are being translated into Hindi. The other remaining Rules will also be translated into Hindi when they are finalised.]

#### INDUSTRIAL DEVELOPMENT BANK

93. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state whether the Industrial Development Bank has started functioning?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Yes, Sir. The Industrial Development Bank of India which was established on the 1st July, 1964 has started functioning.

#### JAUNDICE CASES IN DELHI

94. SHRI KRISHAN DUTT: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to a news item in the Sunday 'Statesman' dated the 25th October, 1964 to the effect that there have been 30 cases of infective hepatitis commonly known as jaundice in Delhi in the fortnight between October 10 and October 25;

(b) whether the said disease is on the increase in the capital; and

(c) what are the causes of the sudden out-break of jaundice in Delhi

†[ ] English translation.

and what steps Government propose to take to prevent the spreading of the infection and to stamp out the infection out-right?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes.

(b) No.

(c) There has been no sudden out-break of jaundice in Delhi. The disease occurs every year to a certain extent. The incidence noticed in the current year is at a level ascribable to endemicity.

#### ASSISTANCE TO THE REFINERIES BY U.N. SPECIAL FUND

95. { THAKUR BHANU PRATAP  
SINGH:  
SHRI V. M. CHORDIA:  
SHRI G. K. KAPOOR:

Will the Minister of FINANCE be pleased to state:

(a) whether the United Nations Special Fund have agreed to give India monetary assistance for strengthening the existing refineries and for carrying out further research; and

(b) if so, what are the details of the assistance?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) The Special Fund at its meeting held in June, 1964, allocated assistance to the extent of \$1,033,800 for the establishment of a Refining and Petrochemical Division in the Indian Institute of Petroleum, Dehra Dun. This is to provide (i) for the cost of foreign experts, (ii) training of Indians abroad, and (iii) equipment.

#### CLOSURE OF 'C' POWER STATION, DELHI

96. { SHRI P. ABRAHAM:  
SHRI U. S. DUGAL:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the 'C' Power Station in Delhi has been closed down for